

Statement 5: Financing of Gross Fiscal Deficit – 2011-12 (Accounts)

State	(Amount in ₹ billion)											
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+)
	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	131.1	17.7	-10.0	1.2	12.2	3.5	13.5	-7.1	1.0	-13.0	4.1	154.0
2. Bihar	25.9	3.6	5.1	4.5	-	3.4	9.3	-6.2	-0.4	-1.4	15.3	59.1
3. Chhattisgarh	-2.0	-0.9	0.1	-0.2	3.1	0.6	5.9	0.2	1.0	-0.5	0.7	8.0
4. Goa	1.5	0.9	-0.3	0.6	1.7	0.1	1.6	1.0	-	-0.1	1.9	8.8
5. Gujarat	150.8	-9.3	-18.6	-0.2	5.6	6.8	13.6	-0.6	-0.5	-0.8	-36.5	110.3
6. Haryana	59.9	-1.3	-3.3	13.5	7.2	-0.2	8.3	0.9	2.1	-1.6	-14.1	71.5
7. Jharkhand	7.9	-1.2	-1.5	5.0	0.7	-1.1	10.3	0.7	0.2	-2.8	1.2	19.3
8. Karnataka	62.1	4.7	-8.4	2.1	14.0	22.4	14.1	26.4	-0.1	0.1	-14.3	123.0
9. Kerala	75.0	0.4	-4.9	0.2	38.4	0.2	-0.5	8.5	-1.6	-1.4	14.0	128.1
10. Madhya Pradesh	31.7	4.0	-1.7	7.3	7.0	11.7	7.8	-0.2	3.9	-5.3	-8.7	57.6
11. Maharashtra	194.2	-3.1	-11.7	3.3	22.6	-4.0	45.3	-13.8	-2.6	-2.6	-27.9	199.7
12. Odisha	-10.5	-3.1	0.3	5.7	4.3	2.7	5.5	-	0.1	1.6	-12.8	-6.2
13. Punjab	77.4	-0.4	-9.2	-4.8	16.4	3.2	4.4	1.3	0.1	-1.2	-2.3	84.9
14. Rajasthan	31.0	-1.3	-11.4	6.4	27.7	9.8	11.0	0.1	-	-0.5	-36.6	36.3
15. Tamil Nadu	131.1	5.9	-10.2	3.9	11.1	-3.2	17.3	5.0	1.4	-0.9	11.4	172.7
16. Uttar Pradesh	128.3	-10.0	3.9	-2.4	36.3	54.9	-20.4	6.1	-2.1	-9.0	-31.4	154.3
17. West Bengal	208.0	-0.9	-9.9	-0.2	10.3	6.6	13.7	-8.3	3.2	-18.4	-27.1	177.0
II. Special Category												
1. Arunachal Pradesh	0.3	-0.3	2.4	1.0	1.3	-	2.8	-1.7	0.1	-1.0	4.9	9.9
2. Assam	-6.5	-1.0	4.7	0.8	6.3	0.7	4.4	0.1	-0.5	-	7.4	16.5
3. Himachal Pradesh	9.2	-0.1	1.3	0.9	6.4	1.5	1.8	-1.2	-1.3	-2.7	0.6	16.3
4. Jammu and Kashmir	26.6	-1.3	-0.7	3.4	20.7	1.3	-0.3	1.9	-6.3	0.2	-8.6	36.9
5. Manipur	0.8	-0.6	-0.1	0.5	2.3	0.1	-1.1	-	0.2	-	8.5	10.5
6. Meghalaya	2.1	-0.3	0.5	0.5	1.1	0.1	6.2	-0.2	1.0	-0.2	-0.2	10.7
7. Mizoram	1.3	-	0.1	0.2	1.2	-	-0.3	3.7	0.6	-0.1	-4.6	2.1
8. Nagaland	3.3	-0.2	-	0.3	0.4	-	3.1	-0.6	-1.3	0.1	0.4	5.4
9. Sikkim	0.2	-	0.1	0.1	0.7	-	0.2	0.4	1.2	-0.1	-1.0	1.8
10. Tripura	2.3	-0.4	-0.4	0.6	1.4	0.4	-0.1	-0.5	0.5	-0.1	-6.3	-2.6
11. Uttarakhand	11.0	0.2	3.3	1.9	6.3	0.3	-0.2	-4.1	-4.7	4.6	-1.0	17.6
All States	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	1,683.5
<i>Memo item:</i>												
1. NCT Delhi	-	-	-5.3	-	-	-	-	-	-	-	30.8	25.5
2. Puducherry	-	-0.3	-0.4	-	0.2	-	2.0	0.3	0.1	7.0	-0.6	8.2

‘-’: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.